## <u>COURT-I</u>

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## IA NO. 328 OF 2017 IN APPEAL NO. 228 OF 2017

Dated: 18<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Kamachi Industries Ltd. Vs.			Appellant(s)
Tamil Nadu Generation & Distribu	ition	Co. Ltd. & Anr	Respondent(s)
Counsel for the Appellant(s)	:	Ms. Swapna Seshadri Ms. Rhea Luthra	
Counsel for the Respondent(s)	:	Mr. S. Vallinayagam for R-1	
		Mr. Sethu Ramalingam for R-2	

## <u>ORDER</u>

List the application for hearing on 26.09.2017.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd